

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CAA-18(PB)/2018

IN THE MATTER OF:

**Mass Estates Pvt. Ltd. & Vidhya Metal
Manufacturing Company Pvt. Ltd.**

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

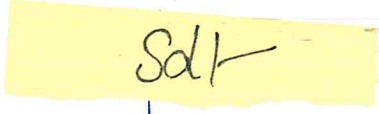
Mr. Rekha Mittal, Prac. CS

For the Respondent(s):-

ORDER

Order is Reserved


**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**


**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**